

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.956/95

New Delhi: May 25, 1995.

Hon'ble Mr A.V.Haridasan, Vice Chairman(J)
Hon'ble Mr K.Muthukumar, Member (A)

Pawan Kumar
R/o Village Nayabans
Delhi-110 082.

..Applicant

(By Advocate: Shri Sandeep Mandal)

Versus

1. Govt. of NCT of Delhi
through the Commissioner of Police
Delhi Police Headquarters
IP Estate, New Delhi.

2. Lt. Governor of Delhi
through its Administration
Old Secretariat, Delhi

...Respondents

O R D E R(Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

We have heard the learned counsel for the applicant and perused the application and the annexures thereto. The grievance of the applicant is that he was not appointed as a police constable in the Delhi Police. Though he had appeared in the examination held on 19.7.92, cleared the physical and written test, but his name did not appear in the panel prepared on the basis of the said test. He thinks that the respondents have discriminated against him in the matter of appointment. He therefore prays that the respondents may be directed to appoint him as police constable w.e.f. the year 1993. Scanning through the application, we could not find that the applicant has made out a *prima facie* case.

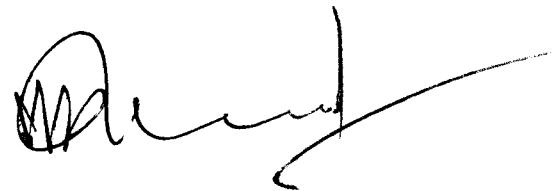
2. Apart from stating that the applicant had done well in the interview and that he was entitled to be selected, there is no allegation that the respondents have violated any rule or instructions in regard to selection or that they have shown any undue favour to any other candidate. Though it is stated that allocation of

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more than 15% marks for interview is against the dictum of the ruling of the Supreme Court in 1994 (44) SCC 704, it has not even alleged that in the impugned selection that the respondents had allocated more than 15% marks for interview or that this was not justifiable. We, therefore, find that the application does not merit admission. Hence the application is rejected under section 19(3) of the Administrative Tribunals Act 1985.



(K. Muthukumar)
Member (A)



(A.V. Haridasan)
Vice Chairman (J)

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